- (ii) If the proprietor of the firm, its employee, partner or representative is convicted by a court of law following prosecution for offences involving moral turpitude in relation to the business dealings.
- (iii) If there is strong justification for believing that the proprietor or employee or representative of the firm has been guilty of malpractices such as bribery, corruption, fraud, substitution of tenders, interpolation, misrepresentation, evasion or habitual default in payment of any tax levied by law; etc.
- (iv) If the firm contumaciously refuses to return government dues without showing adequate cause and government are satisfied that this is not due to reasonable dispute which would attract proceeding in arbitration or court of law, and
- (v) If the firm employs a government servant, dismissed, removed on account of corruption or employs a non-official convicted or an offence involving corruption or abatement of such an offence, in a position where he could corrupt government servants.

Nuclear Waste

- 2156. COL. SONA RAM CHOUDHARY: Will the PRIME MINISTER be pleased to state:
- (a) whether the Government have long term plans for disposal of nuclear low level radio active waste generated in India;
 - (b) if so, the details thereof;
- (c) whether arrangements have been made with any foreign country for disposal of nuclear waste; and
 - (d) if so, the details thereof?
- THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI VASUNDHARA RAJE): (a) Yes, Sir.
- (b) Processes, technologies and equipment have been indigenously developed for treatment, conditioning, handling, packaging and disposal of low level radio-active wastes generated in India. Plants have been set up and are operated successfully for this purpose as per the guidelines and approvals given by the regulatory authority, namely the Atomic Energy Regulatory Board.
 - (c) No. Sir.
 - (d) Does not arise.

Mother Dairy

- 2157. SHRI AMAR ROY PRADHAN: Will the PRIME MINISTER be pleased to state:
- (a) the number of fruits and vegetables outlets/ extension counters opened by Mother Dairy in Delhi since January 1, 1997;

- (b) the locations of such outlets/extension counters where weighing machines without printer have been installed; and
- (c) the reasons for providing the weighing machines without printer at such extension counters?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL): (a) 30 Fruit and vegetable outlets were opened by the Fruit and Vegetable Project in Delhi during the period January 1, 1997 to May 31, 1998.

- (b) All fruit and vegetable outlets which were opened during the above period were provided weighing machines with printers.
- (c) Does not arise in view of answer to (b) above. [Translation]

Raighat Inter-State Project

2158. SHRI JAGAT VIR SINGH DRONA: Will the PRIME MINISTER be pleased to state:

- (a) whether the Government are aware that the construction work of the Rajghat inter-State Hydel Power and Irrigation Project on the river of Betwa has not been completed since long:
 - (b) if so, the reasons therefor; and
- (c) the time by which the proposed project is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL): (a) Yes Sir.

(b) and (c) The construction of Rajghat inter-State Multipurpose Dam Project was started in October 1979 with the target date of completion as June, 1986. However, due to constraint of funds, the work could not be completed by June, 1986. The project was then rescheduled several times and the latest likely date of completion of the project is June, 1999.

[Enalish]

Achievement of Targeted Plan Investment

2159. SHRI MADHAV RAO PATIL: SHRI S.S. OWAISI:

Will the PRIME MINISTER be pleased to state:

- (a) the names of States which have not achieved the targeted plan investment for 1997-98:
- (b) the reasons for not utilising the plan investment by them;
 - (c) the action being taken against such States; and
- (d) the extent to which their plan outlay has been reduced for 1998-99?